

**GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA  
STARRED QUESTION NO. 93**

**TO BE ANSWERED ON 10<sup>th</sup> FEBRUARY, 2021**

**Prices of petrol/diesel**

**\* 93 Dr. Banda Prakash:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the details of monthly price of crude oil and selling price of petrol during the last three years;
- (b) whether Government has taken any steps to reduce the price of petrol and diesel by reducing taxes/excise duty or by other means; and
- (c) if so, the details thereof during the last three years and if not, the reasons therefor?

**ANSWER**

**MINISTER OF PETROLEUM AND NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)**

(a) to (c):      A statement is laid on the Table of the House.

\*Question Nos. 93 and 102 are clubbed together as ordered by the Chair.

**Statement referred to in reply to parts (a) to (c) of Rajya Sabha Starred Question No. 93 asked by Dr. Banda Prakash to be answered on 10<sup>th</sup> February, 2021 regarding “Prices of petrol/diesel”.**

(a): The details of monthly price of Indian Basket of crude oil and retail selling prices of petrol/diesel during the last three years are available at the website of Petroleum Planning and Analysis Cell (PPAC) i.e. [www.ppac.gov.in](http://www.ppac.gov.in).

(b) & (c): Prices of petrol and diesel have been made market-determined with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel in line with international product prices and other market conditions. The OMCs have not only increased but also decreased the prices of petrol and diesel in line with changes in international prices and rupee dollar exchange rate.

With an aim to reduce the prices of petrol and diesel and give relief to the consumers, the Central Government reduced the Central Excise duty on petrol and diesel by Rs. 2 per litre with effect from 4<sup>th</sup> October, 2017. The Central Government further reduced the Central Excise duty on petrol and diesel by Rs. 1.5 per litre with effect from 5<sup>th</sup> October, 2018 and Public Sector OMCs also reduced Rs. 1.00 per litre to reduce the overall price of petrol and diesel. The Central Government also requested the State Governments to make a reduction of Rs. 2.50 per litre in VAT imposed by them on petrol and diesel. 18 State Governments and 1 Union Territory had reduced VAT on petrol and diesel.

X-X-X-X-X

**GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA  
STARRED QUESTION NO. 102**

**TO BE ANSWERED ON 10<sup>th</sup> FEBRUARY, 2021**

**Highest taxes on petrol**

**102 Dr. Santanu Sen:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether it is a fact that India has the highest taxes on petrol in the world;
- (b) the reasons for such high taxes which is beyond almost any other country in the world especially in the time when the common man earning is already hit by coronavirus pandemic and unplanned lockdown;
- (c) whether Government is planning to reduce the taxes on petrol and diesel;
- (d) if so, by when and how much; and
- (e) if not, the reasons therefor?

**ANSWER**

**MINISTER OF PETROLEUM AND NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)**

- (a) to (e):      A statement is laid on the Table of the House.

**Statement referred to in reply to parts (a) to (e) of Rajya Sabha Starred Question No. 102 asked by Dr. Santanu Sen to be answered on 10<sup>th</sup> February, 2021 regarding “Highest taxes on petrol”**

(a): The taxes on Petrol and other fuels imposed in various Countries keep changing from time to time as per the policy of their respective governments, and as per the information provided by PPAC in some countries the percentage of taxes on Petrol is higher than the current percentage of tax on petrol in India.

(b): The taxes are imposed for meeting the budgetary requirement of Government at the Central and State Government level in order to generate resources for infrastructure and other developmental items of expenditure keeping in view the present fiscal position.

(c): There is no such proposal at present.

(d): Nil.

(e): Taxes are increased or decreased depending on several factors like requirement of the Government, market situation etc.

X-X-X-X-X

भारत सरकार  
पेट्रोलियम और प्राकृतिक गैस मंत्रालय

राज्य सभा  
तारांकित प्रश्न सं. 93  
दिनांक 10 फरवरी, 2021

पेट्रोल/डीजल की कीमतें

93\* डॉ. प्रकाश बांडा:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

- (क) विगत तीन वर्षों के दौरान कच्चे तेल की मासिक कीमत और पेट्रोल के विक्रय मूल्य के ब्यौरे क्या हैं;
- (ख) क्या सरकार ने करों/उत्पाद शुल्क को कम करके या अन्य साधनों द्वारा पेट्रोल और डीजल की कीमत कम करने के लिए कोई कदम उठाए हैं; और
- (ग) यदि हां, तो इस संबंध में विगत तीन वर्षों के दौरान का ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

उत्तर  
पेट्रोलियम और प्राकृतिक गैस मंत्री  
(श्री धर्मेन्द्र प्रधान)

(क) से (ग): एक विवरण सदन के पटल पर रख दिया गया है।

**“पेट्रोल/डीजल की कीमतें” के संबंध में संसद सदस्य डॉ. प्रकाश बांडा द्वारा पूछे गए दिनांक 10.02.2021 के राज्य सभा तारांकित प्रश्न सं. 93 के भाग (क) से (ग) के उत्तर में उल्लिखित विवरण।**

(क): पिछले तीन वर्षों के दौरान कच्चे तेल की भारतीय बास्केट के मासिक मूल्य और पेट्रोल तथा डीजल के खुदरा बिक्री मूल्यों के ब्यौरे पेट्रोलियम योजना और विश्लेषण प्रकोष्ठ (पीपीएसी) की वैबसाइट अर्थात् [www.ppac.gov.in](http://www.ppac.gov.in) पर उपलब्ध हैं।

(ख) और (ग): पेट्रोल और डीजल के मूल्यों को क्रमशः दिनांक 26.06.2010 और 19.10.2014 से बाजार निर्धारित बना दिया गया है। तब से, सार्वजनिक क्षेत्र की तेल विपणन कंपनियां (ओएमसीज) अंतर्राष्ट्रीय उत्पाद मूल्यों और अन्य बाजार दशाओं के अनुरूप पेट्रोल और डीजल के मूल्य निर्धारण के संबंध में उपयुक्त निर्णय लेती हैं। ओएमसीज ने पेट्रोल और डीजल के मूल्यों को केवल बढ़ाया ही नहीं है अपितु अंतर्राष्ट्रीय मूल्यों तथा रुपया और डॉलर की विनिमय दर में हुए बदलावों के अनुरूप कम भी किया है।

पेट्रोल और डीजल के मूल्यों में कमी करने और उपभोक्ताओं को राहत पहुंचाने के उद्देश्य से केंद्र सरकार ने दिनांक 04 अक्टूबर, 2017 से पेट्रोल और डीजल पर केंद्रीय उत्पाद शुल्क में 2 रुपए प्रति लीटर की कमी की है। केंद्र सरकार ने दिनांक 05 अक्टूबर, 2018 से पेट्रोल और डीजल पर केंद्रीय उत्पाद शुल्क में 1.50 रुपए प्रति लीटर की और कमी की है और सार्वजनिक क्षेत्र की ओएमसीज ने भी पेट्रोल और डीजल के समग्र मूल्य में 1.00 रुपया प्रति लीटर की कमी की है। केंद्र सरकार ने राज्य सरकारों से भी उनके द्वारा पेट्रोल और डीजल पर लगाए गए वैट में 2.50 रुपए प्रति लीटर की कमी करने का अनुरोध किया। 18 राज्य सरकारों और 1 केंद्र शासित प्रदेश ने पेट्रोल और डीजल पर वैट कम कर दिया था।

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भारत सरकार  
पेट्रोलियम और प्राकृतिक गैस मंत्रालय

राज्य सभा  
तारांकित प्रश्न सं. 102  
दिनांक 10 फरवरी, 2021

पेट्रोल पर उच्चतम कर

102\* डॉ. सांतनु सेन:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि पूरे विश्व में भारत में पेट्रोल पर उच्चतम कर लगाया गया है;
- (ख) इतने उच्च कर जो कि विश्व के किसी भी देश से अधिक हैं विशेषकर ऐसे समय में लगाये जाने के क्या कारण हैं जब लोगों की कमाई कोरोना वायरस महामारी और अनियोजित लॉकडाउन के कारण पहले से ही प्रभावित हैं;
- (ग) क्या सरकार पेट्रोल और डीजल पर लगे करों को कम करने की योजना बना रही है;
- (घ) यदि हां, तो कब तक और कितना; और
- (ड.) यदि नहीं, तो इसके क्या कारण हैं?

उत्तर  
पेट्रोलियम और प्राकृतिक गैस मंत्री  
(श्री धर्मेन्द्र प्रधान)

(क) से (ड.): एक विवरण सदन के पटल पर रख दिया गया है।

**‘पेट्रोल पर उच्चतम कर’ के संबंध में संसद सदस्य डॉ. सांतुन सेन द्वारा पूछे गए दिनांक 10.02.2021 के राज्य सभा तारांकित प्रश्न सं. 102 के भाग (क) से (ड.) के उत्तर में उल्लिखित विवरण।**

- (क): विभिन्न देशों में पेट्रोल और अन्य ईंधनों पर लगाए जाने वाले करों में संबंधित सरकारों की नीति के अनुसार समय समय पर बदलाव होता रहता है तथा पीपीएसी द्वारा उपलब्ध कराई गई सूचना के अनुसार कुछ देशों में पेट्रोल पर लगाए जाने वाले करों का प्रतिशत भारत में पेट्रोल पर लगाए जाने वाले कर के वर्तमान प्रतिशत से अपेक्षाकृत अधिक है।
- (ख): मौजूदा राजकोषीय स्थिति के मद्देनजर बुनियादी सुविधाओं तथा व्यय की अन्य विकासपरक मदों के लिए संसाधन जुटाने के उद्देश्य से केन्द्रीय और राज्य स्तर पर सरकार की बजटीय मांग को पूरा करने के लिए कर लगाए जाते हैं।
- (ग): वर्तमान में ऐसा कोई प्रस्ताव नहीं है।
- (घ): शून्य
- (ड.): सरकार की जरूरत, बाजार दशाओं आदि जैसे कई कारकों के आधार पर करों को बढ़ाया अथवा घटाया जाता है।

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⊗DR. BANDA PRAKASH: Mr. Chairman, Sir, the hon. Minister, in his answer, has stated that on 4<sup>th</sup> October, 2017 and 15<sup>th</sup> October, 2018, the Central Excise Duty was reduced and public sector OMCs also reduced Rs. 1.00 per litre to reduce the overall prices of petrol and diesel. But, the fact remains that from 2019 to January 2021, the prices had increased three times. What are the reasons for that?

SHRI DHARMENDRA PRADHAN: Hon. Chairman, Sir, the prices of petroleum products are governed by the international pricing mechanism. And, this has been the practice for the last few decades in our country. We have to import almost 85 per cent of our requirement from the international market and when there is a price hike in the international market, we have to go by that pricing mechanism. When the international price of crude oil is higher, we have to increase the prices and when the international price is lower, we have to decrease the prices here too. This is a market mechanism which is followed by all marketing companies. We have given freedom to them. So, the prices are governed by the international market.

DR. SANTANU SEN: Mr. Chairman, Sir, my supplementary to the hon. Minister is this. The retail selling price of petrol in India is based on crude oil price, OMC margin, transportation cost, freight cost, Central and State Government taxes, excise duty, and other taxes. We have seen the prices of petrol and diesel at their highest in the last two years. Sir, almost 95 per cent of the entire liabilities are in the hands of the Central Government. So, is it not possible for the Central Government to take some steps to keep in check the prices of petroleum products?

SHRI DHARMENDRA PRADHAN: Sir, the hon. Member has given two facts. Through you, I would like to put forth the right thing. International crude oil price is an indicator. But, the international product price is the benchmark. That is number one. Number two, it is not that ninety per cent of price components are governed by the Union Government. There are three components -- the basic price, which is just at the gate of refinery; central excise duties; and State heads. These are the three factors in the price mechanism in our country. The State Governments and the Union Government are careful about tax collection because everybody has his own welfare commitments and developmental priorities. And, for that, they need some resources through this route. This has been a proven and substantial route by all the Governments, whether the State Governments or the Central Government.

⊗ Question Nos. 93 and 102 are clubbed together as ordered by the Chair.

Whenever needed, the Central Government has taken responsibility. But, primarily, this is a product that we have to provide to all our people. And, for that, we have to go by the market mechanism.

**श्री राजेन्द्र गहलोत :** माननीय सभापति जी ,मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहता हूँ कि राजस्थान राज्य में बाड़मेर स्थित रिफाइनरी के निर्माण कार्य की प्रगति क्या है तथा इसकी कुल लागत क्या है ?इसके साथ ही ,इस पर अब तक कितनी राशि व्यय हुई है तथा इसे पूर्ण करने का लक्ष्य क्या है ?महोदय ,राजस्थान राज्य के बाड़मेर एवं जैसलमेर जिले से प्राप्त सर्वे के अनुसार वहाँ तेल और गैस के भंडार प्राप्त हुए हैं। मैं जानना चाहता हूँ कि तेल और गैस का उत्पान बढ़ाने के लिए क्या केन्द्र सरकार की कोई योजना है?

**श्री धर्मेन्द्र प्रधान :** सभापति महोदय ,यह एक अलग प्रश्न है। मैं आपके माध्यम से वरिष्ठ सदस्य को आश्वस्त करना चाहूँगा। मैं बाड़मेर ,राजस्थान रिफाइनरी की मूल लागत और राजस्थान की संभावनाओं के विषय में उनके साथ अलग से बैठकर बात कर लूँगा और उन्हें सूचनाएं दे दूँगा।

SHRI K.C. VENUGOPAL: Sir, by replying like this, the Minister is actually misleading the House. The prices of petrol and diesel are at an all-time high, but international crude price is not at all-time high now. Therefore, this reply is not, at all, a true reply. My submission is that now petrol price is about Rs.100 per litre in my village.

MR. CHAIRMAN: What is your supplementary?

SHRI K.C. VENUGOPAL: How many times has the Government increased the excise duty on petrol and diesel? Is the Government going to regularise it?

SHRI DHARMENDRA PRADHAN: Sir, my hon. friend, Shri Venugopal, is a very vice Member and is a good politician. Here, with utmost politeness, I would like to share this fact. I can dare to correct him, but I want to put the facts in front of him. Today the price of crude oil is 61 dollars a barrel. He belongs to the State of Kerala where a lot of people stay in Gulf area. Before coming to the House, he should, at least, check with some of his close friends from that area as to what the price is. That apart, when my dear friend from West Bengal put the same question, I politely said that this is an issue we have to tackle with utmost care. States are responsible; the Union Government is also responsible for this tax issue. He has asked me as to how many times we have raised the price and excise duty. The States have raised the VAT also. So, both the States and the Central Government are raising taxes according to their developmental needs. Sometimes, the Government of India has reduced the

excise duty. In the last three years, we have reduced the excise duty also. In the last 300 days, the increase in price was for 60 days. For around 7 days in respect of petrol and for 21 days in respect of diesel, we have decreased the price. Almost for 250 days, we have neither increased nor decreased the price. We have put it as usual. So, it is a misnomer to campaign that prices are all-time high.

MR. CHAIRMAN: Now, Shri Vishambhar Prasad Nishad. ...(*Interruptions*)...

SHRI K.C. VENUGOPAL: Sir, ...(*Interruptions*)...

MR. CHAIRMAN: No comments. The House goes by the rules and procedure. Please follow it.

**श्री विशम्भर प्रसाद निषाद :** माननीय सभापति महोदय ,चूँकि किसानों की आय दुगुनी करनी है , लेकिन डीज़ल और पेट्रोल के दाम बढ़े हुए हैं ,इसलिए इस पर प्रभाव पड़ रहा है। महोदय , माननीय मंत्री जी अंतरराष्ट्रीय बाज़ार की बात कर रहे हैं ,हम यह पूछना चाहते हैं कि जब सीता माता के देश नेपाल में डीज़ल-पेट्रोल सस्ता है ,रावण के देश श्रीलंका में सस्ता है ,तो क्या इनकी तुलना में राम के देश भारत में भी पेट्रोल-डीज़ल सस्ता करेंगे ?

**श्री धर्मेन्द्र प्रधान :** सभापति महोदय ,सबसे पहले मैं यह कहना चाहता हूँ कि यह बहुत बढ़िया प्रश्न है। मैं विशम्भर जी का आभारी हूँ कि उन्होंने इस प्रश्न को उठाया। सभापति जी ,ऊर्जा ,पेट्रोल-डीज़ल सभी को देना है या चन्द सामंतवादियों को देना है ?माननीय सदस्य ने जिन देशों के नाम लिए ,वहाँ पेट्रोलियम प्रोडक्ट्स सभी के लिए नहीं हैं। क्या भारत खुद की तुलना ऐसी अर्थनीतियों के साथ करेगा या विश्व की बड़ी-बड़ी अर्थनीतियों के साथ करेगा ?उन देशों में एक छोटे consumer base को ध्यान में रखते हुए बड़े लोगों को इसे सस्ती दर पर देना ,यह उनका तरीका हो सकता है ,यह एक फैक्ट है। मैं आपके माध्यम से केरोसीन के प्राइस पर एक क्वोट करना चाहूँगा। उन देशों में केरोसीन एक आम आवश्यकता की वस्तु है। भारत और उन देशों में बहुत अंतर नहीं है। माननीय सदस्य ने बंगलादेश का नाम लिया ,इन्होंने नेपाल का नाम लिया ,मैं बताना चाहता हूँ कि जब भारत में केरोसीन का प्राइस 32 रुपए है ,तब वहाँ mass consumption के उपयोग की commodity केरोसीन लगभग 59-57 रुपए में मिल रहा है। उन देशों में mass consumption की चीज़ों के दाम भारत से कई गुणा ज्यादा हैं। जो कम लोगों के लिए हैं ,वहाँ के बड़े-बड़े लोगों के लिए हैं ,बाकी लोगों को देना नहीं है ,इसलिए उन लोगों के लिए उन्हें सस्ता किया गया है। भारत ने ऐसा नहीं किया है। मैं इसकी जानकारी विस्तार में उनको अलग से दे दूँगा।

MR. CHAIRMAN: Right. जब यहाँ पर मंत्री कोई आश्वासन देते हैं ,तो बाद में अधिकारीगण उसको याद रखकर यह प्रयास करें कि माननीय सदस्य को मंत्री के द्वारा उसका समाधान जाए।

अगर सदस्य को बुलाकर बताने की आवश्यकता हो ,तो सदस्य को सेशन के बाद तुरंत बुलाना चाहिए। यह केवल धर्मेन्द्र जी के लिए नहीं है ,बल्कि मैं यह सभी मंत्रियों को अवगत करा रहा हूँ।  
Once you say something, it is binding on you at the earliest. Q. No.94.